

Nomination of cases by Hon'ble the Chief Justice on 06.04.2016			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
	Spl. Appeal (Defective) – 1210/2010	Hon. Dilip Gupta, J.	Special Appeal Section on 06.04.2016
	CrI. Appeal – 1592/2016	Hon. A.K. Tripathi, J,	Computer Fresh Section on 06.04.2016
Bench Comprising			
	W.P. – 7291/2016	Hon. Krishna Murari, J. and Hon. V.K. Mishra, J.	Computer Fresh Section on 06.04.2016
Hon....., J.			
	Bail – 37594/2015	Hon. K.N. Bajpayee, J.	Bail Section on 07.04.2016
	Bail – 25024/2010	Hon. K.N. Bajpayee, J.	Bail Section on 07.04.2016
	Bail – 32395/2015 with Bail – 17009/2015	Hon. K.N. Bajpayee, J.	Bail Section on 07.04.2016
	W.P. - 29665/2015	Hon. M.K. Gupta, J.	Writ A – 2 Section on 07. 04. 2016
	Bail – 9831/2016	Hon. R.D. Khare, J.	Computer Fresh Section on 06.04.2016
	Bail – 7183/2016	Hon. Pankaj Naqvi,	Computer Fresh Section on 06.04.2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R. (Listing)
07.04.2016